

**Safety and Security of Passengers Travelling by D.T.C. buses**

4697. SHRI ARJUN SETHI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether recently a number of D.T.C. buses have been hijacked by the students in the Capital; and

(b) if so, what precautionary measures the Government contemplated to ensure the safety and security of the passengers and the buses?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA): (a) Yes, Sir.

(b) Since the safety and security of the passengers, operating staff and the buses of the Delhi Transport Corporation are connected with maintenance of law and order in the Capital, discussions have been held with the concerned authorities who have assured of all possible assistance in the matter.

**Help to Maharashtra Government for Implementation of the Scheme for Supply of Nutritive Food**

4698. SHRI ANNASAHEB GOTKHINDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether at the meeting of the Maharashtra State Scarcity Relief Committee with the Prime Minister on the 2nd November, 1972, the question of giving help to the State Government for the implementation of the supply of nutritive food called "Sukhadi" to the workers and their families was discussed; and

(b) if so, what is the reaction of Government regarding the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a). Yes, Sir.

(b) The scheme is under consideration.

**Officers of the Delhi University Vice Chancellor and Registrar Ransacked by Students of Delhi College of Engineering**

4699. SHRI M. S. SIVASWAMY:  
SHRI SUKHDEO PRASAD  
VERMA:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the Offices of the Delhi University Vice-Chancellor, Pro-Vice-Chancellor and the Registrar were ransacked after the Delhi College of Engineering students stormed the office of Chief Executive Councillor on the 14th November, 1972; and

(b) if so, the facts thereof and the steps taken by Government against those students?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b). On November 14, 1972, a group of students came to the office of the Vice-Chancellor shouting slogans against the Delhi Police and the Vice-Chancellor. They were informed that the Vice-Chancellor and Pro-Vice-Chancellor were not in the office but they forced their entry into their offices by breaking the main door and beating the chowkidars posted at the entrance and ransacked these and other offices of the University. They smashed window panes, broke some of the furniture, damaged some installations and equipment and removed some articles. As a result of the findings of an Enquiry Committee, appointed by the Vice-Chancellor to conduct an enquiry into the matter, four students were rusticated from the University for a period of two years. Besides, an ex-student was also debarred from taking any examination of the University for a period of two years.

A case was also registered at Police Station, Roshanara Road under Sections 147/148/149/42/452 and challaned on 28-11-1972.